

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

CA (CAA) No. 34/NCLT/AHM/2017

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017**

Name of the Company:

Welspun Energy Pvt. Ltd.
WS Alloy Holding Pvt. Ltd.
Welspun Steel Ltd. (Joint Application)

Section of the Companies Act:

Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	DHARMIshTA RAVAL	ADVOCATE	APPLICANT	<u>Dharmista Raval</u>
2.	YUVRAJ THAKORE	ADVOCATE	APPLICANT	<u>Y. Thakore</u>

ORDER

Learned Advocate Ms. Dharmistha Raval with Learned Advocate Mr. Yuvraj Thakore present for Applicants.

At request of Learned Counsel for Applicants.

List the matter on 21.04.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 19th day of April, 2017.